

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3953  
ANSWERED ON:15.12.2009  
SECURITY NORMS FOR REGISTRATION PLATES  
Shekhar Shri Neeraj

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Union Government has prescribed/proposes to prescribe certain security norms/features for registration number plates of motor vehicles to check forgery;
- (b) if so, the details thereof alongwith the details of the companies authorised to prepare registration number plates incorporating such security features;
- (c) whether the Government has received any complaints on the misuse of the Motor Vehicle rules in respect of registration plates; and
- (d) if so, the details thereof and the remedial measures taken in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO SINGH KHANDELA)

(a) & (b) The Ministry of Road Transport & Highways has already notified the standards and specifications of High Security Registration Plates (HSRP). Implementation of the scheme as well as to check any forgery in this regard is the responsibility of the State Governments. It is also the responsibility of the States to select a capable vendor for fitment of High Security Registration Plates on motor vehicles.

(c) & (d) It has recently been brought to the notice of this Ministry that look-alike number plates of HSRP, containing some of the security features of HSRP are being sold to the public. All the States/UTs have been advised to check such activities.